

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 108 of 2010**

Dated: 28th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Federation of Karnataka
Chamber of Commerce &
Industry**

....

Appellant (s)

Versus

**Karnataka Electricity Regularity
Commission & Anr.**

...

Respondent (s)

Counsel for the Appellant (s) : Mr. Rohit Rao
Mr. Vinod Diwakar

Counsel for the Respondent (s) : Mr. Venkat Subramaniam T.R.
Mr. Raghvendra S. Srivastava

ORDER

It seems that record sought for from the State Commission i.e. Karnatka Electricity Regulatory Commission has not been received so far. The Registry is directed to send a reminder to Karnatka Electricity Regulatory Commission.

Post the matter for **hearing on 11.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

RKT